(1.4)

NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 05/09/2017 AT 10.30 AM

PRESENT: SHRI ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

:

PETITION NUMBER

: TCP/156/2016

NAME OF THE PETITIONER(S)

: Gangotri Textiles Limited

NAME OF THE RESPONDENT(S)

: M/s Jagannath Textile Company Limited & 5 others

UNDER SECTION

: 397/398

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

O. Dr.K.S.Ravichandreur, PCS
S.Manjula Ami, Adr
For FSR XLO

rest Applicant)
petitioner & Manny

12. VIDHTE SHEWKEIZ ADV. FOR RI 1025 EVIOLGE Shenka

ORDER

Counsel representing both the parties are present. Counsel for petitioner sought time to submit arguments in CA 174/2017 and CA 175/2017. Time is enlarged at request. Put up on 14.09.2017 at 10.30 A.M.

Member (Judicial)

bc